

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.TP No. 115/CTB/2019 (CP No. 187/MB/2018), IA (IB) No. 26/CB/2024,
MA (IB) No. 2/CB/2024, IA (IB) No. 105/CB/2024Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kasa Anlagen India Pvt. Ltd. -Vs- Mcchem Anlagen Energies & Infratech Pvt. Ltd.
Under Section	433 (E),(F), (9 IBC)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Umesh Chandra Sahoo, Adv.

For Respondent (s) Mr. Saswat Kumar Acharya, Adv.
Mr. Subham Agrawal, Adv. For R 1 in IA 26 & MA 2
Vandana Ahuja, Adv. For R 2**ORDER****MA (IB) No. 2/CB/2024**

This is an application filed by the applicant to receive the additional documents in IA (IB) No. 26/CB/2024. Ld. Counsel Mr. S.K. Acharya appeared for the R1/liquidator, he filed a reply Ld. Counsel Ms. Vandana Ahuja appeared for R2, represented that she already e-filed the reply, but hardcopy not yet submitted. She wants time to file hardcopy. At the request of the respondent counsel, list the matter on 30.04.2024.


IA (IB) No. 26/CB/2024

This is an application filed under Section 60(5) of IBC r/w Rule 11 of NCLT to set aside the liquidation process. Both sides counsel present. MA (IB) No. 2/CB/2024 is pending. Hence, list the matter along with MA (IB) No. 2/CB/2024 on 30.04.2024.

IA (IB) No. 105/CB/2024

Both sides counsel present. This is an application filed under Section 60(5) of IBC for extension of liquidation period for six months. Await hardcopy. List the matter along with MA (IB) No. 2/CB/2024 on 30.04.2024.


Kaushalendra Kumar Singh
Member (Technical)


P. Mohan Raj
Member (Judicial)